

5. Jahan Numa Qadeem, Jama Masjid, Delhi Municipal Nos. 731 to 734.
6. Jahan Numa Jadedd Jama Masjid, Delhi Municipal Nos. 728 to 730
7. Dal Mandi, Paharganj Municipal No. 4522.

(b) The Year-wise break up of the income realised from these seven wakfs is as follows :

1982-83	Rs. 90,232.87p
1983-84	Rs. 75,689.52p
1984-85	Rs. 65,572.44p

(c) The expenditure incurred by the Delhi Wakf Board during the period from 1.4.85 to 28.2.86 is Rs. 36,697.20. The payment to staff has not been made owing to a dispute between the Imam Saheb of Jama Masjid and the Delhi Wakf Board.

(d) There is no such information.

Locations of Environmental Pollution Measurement Stations

3497. SYED SHAHABUDDIN : Will the PRIME MINISTER be pleased to state :

(a) the locations of environmental pollution measurement stations in the country as on 1st January, 1986 ; and

(b) the location of additional stations envisaged under the Seventh Five Year Plan ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI) : (a) There are 194 water monitoring stations in the country located on the following rivers ;

Indus, Ganges, Brahmaputra, Subarnarekha Brahmani-Vaitarni, Mahi, Sabarmati, Narmada, Tapi, Godavari, Krishna. Pennar, Cauvery, Periyar, and Chaliyar.

29 air quality monitoring stations are in operation in 7 cities, namely, Anpara, Haldia, Agra, Delhi, Howrah, Kota and Surat.

(b) During the Seventh Five Year Plan the water quality monitoring stations are proposed to be increased to 329 and 17

more cities are proposed to be brought under air quality monitoring net-work.

Pak-China Agreement for Joint Inspection of dividing line between China and Pak occupied Kashmir

3498. PROF. NIRMALA KUMARI SHAKTAWAT : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that China and Pakistan have reached for agreement on a plan for joint inspection of dividing line between China and Pak occupied Kashmir ;

(b) if so, the name of dividing line ; and

(c) the reaction of Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. R. NARAYANAN) : (a) The Xinhua News Agency announced on February 24 that the Notes of the First Session of the China-Pakistan Joint Boundary Inspection Commission were exchanged in Beijing on February 24, 1986.

(b) The dividing line referred to in these reports is the boundary between Pak occupied Kashmir and the PRC.

(c) The Government of India have protested to the Governments of the PRC and Pakistan. Government of India have stated clearly in their protest that Jammu and Kashmir is an integral part of India and China and Pakistan have no locus standi in the matter.

R & D Centre of Hindustan Lever at Andheri, Bombay

3499. SHRI INDRAJIT GUPTA ; Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that Hindustan Lever Limited has obtained substantial concessions on account of its R&D Centre at Andheri, Bombay ;

(b) if so, the details of the concessions granted in this behalf ;

(c) whether the Company has given any details of the results of the research so far conducted at the said centre ;

(d) if so, the particulars thereof ;

(e) whether it is a fact that fruits of the research go to the parent Company 'Unilever' for utilisation at units of global company all over the world ; and

(f) if so, the reaction of Government thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ V. PATIL) : (a) The in-house R&D unit of M/s. Hindustan Lever Ltd. at Andheri had been recognised by the Department of Scientific & Industrial Research and as such can avail of the concessions and facilities for such recognised units.

(b) All recognised research and development units could import their full requirement of technical and professional materials, raw materials, components spares or other items under Open General Licence. They can also import prototypes, samples and pilot plant items required for their scientific research.

(c) Yes Sir. The Company is required to submit returns to the Department periodically which *inter alia* include the status of the research programmes undertaken as well as the results of their research.

(d) The firm has reported that during the last three years they have developed over 25 products/processes/formula ; filed or obtained 17 patents in India or abroad ; 14 processes have been commercialised ; the R & D staff has published over 40 papers.

(e) and (f) The Government is aware of the fact that M/s. Hindustan Lever Limited and its parent company M/s. Unilever, on a reciprocal basis, share information relating to the research projects of mutual interest.

Damage caused to Railways in Punjab during January, February, 1986

3500. SHRI B. V. DESAI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether a number of Railway Stations were burnt by the agitators in Punjab during January and February, 1986 ;

(b) if so, the total damage caused to Railways in Punjab ;

(c) the protection which has been provided to the Railway Stations in Punjab to avoid such huge damage to the railways in the State ;

(d) whether any persons responsible for the burning of stations have been arrested ; and

(e) if so, the action taken against them ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INTERNAL SECURITY (SHRI ARUN NEHRU) : (a) to (e) Two incidents of setting Railway Stations on fire by miscreants in Punjab occurred during January and February, 1986, resulting in a loss of about Rs. 1100/- to the Railways. Cases have been registered in connection with these incidents and efforts are afoot to apprehend the culprits.

Necessary security arrangements have been made by the State Government for the protection of Railway Stations in the State.

Setting up of more Birds Life Sanctuaries

3501. SHRI SUBHASH YADAV : Will the PRIME MINISTER be pleased to state :

(a) whether Government have any proposals under the consideration to set up more birds life sanctuaries in the country ;

(b) if so, the number of sanctuaries which are likely to be set up ;

(c) the sites selected for the purpose ; and

(d) the funds allocated for the same ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI) : (a) Sanctuaries and national parks are established by the concerned states and union territories who are fully empowered under the Wildlife (Protection) Act, 1972 for this purpose. The Central Government may establish a national park or sanctuary when an area is leased or transferred to